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**F. No. 12-98/CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

ID No. 12-98/2017

To,

Sh. Dinesh Gaur,  
46, Basant, Nagar,  
PO Vasant Vihar,  
New Delhi- 110057

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/81195/3 dated 23.10.2017, and our ID No. 12-98/2017 the information received from DR (Admn.) containing 01 is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

Date: 15.11.2017

  
CPIO

CESTAT, New Delhi

Copy to:

Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi - 66

Dated: 14.11.2017  
I.D. No. 12-98/2017

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 23.10.2017 filed by Shri Dinesh Gaur vide CP10 I.D. No. 12-98/2017 the point wise reply is as under:

Point A - 1,2,3,4, and 5 - given in enclosed Annexure.

Point B - 1,2,3,4, and 5 - do not pertain to this office, as it is a subordinate office attached with the Ministry of Finance, Department of Revenue.

Yours faithfully,



(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To  
CP10/A.R., C.E.S.T.A.T., N. Delhi.

ANNEXURE

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK-2, R. K. PURAM, NEW DELHI – 110066.

DETAILS OF PERSONS WITH DISABILITY APPOINTED FROM THE ENACTMENT OF THE ACT 1995 TO TILL DATE.

S. No.	Details of posts	Sanctioned posts	Staff in position	3% Posts reserved for PWD as per sanctioned strength of staff	Person with disability appointed	Remarks Percentage o PWD staff appointed as per staff in position
01.	Gr. A Gazetted	62	43	1.86 = 2	0	Appointments done by Ministry
02.	Gr. B Gazetted	39	24	1.17 = 1	0	
03.	Gr. B Non Gazetted	92	52	2.76 = 3	01	1.92%
04.	Gr. C Non Gazetted	110	86	3.3 =3	02	2.32%
05.	Gr. D Non Gazetted	104	52	3.12 = 3	03	5.76%
		407	257	12	06*	

\*All the disabled persons appointed in this office are OH (Orthopedically handicapped)and are appointed on permanent posts.

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**F. No. 12-98/ CESTAT/CPIO-ND/VPP/2017**  
**Customs Excise and Service Tax Appellate Tribunal**  
**West Block No 2, R.K. Puram, New Delhi-110 066**

Dated: 24.10.2017  
ID No. 12-98/2017

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. DOREV/R/2017/81195/3 dated 23.10.2017 of Shri /Smt. **Dinehs Gaur** under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No DOREV/R/2017/81195/3 dated 23.10.2017, CPIO ID No. **12-98/2017** is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before **09.11.2017** directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

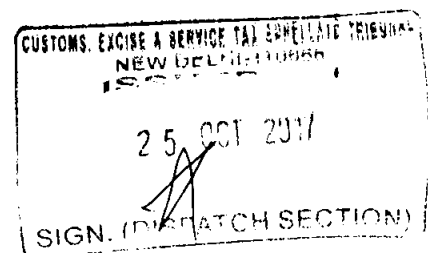
CPIO  
CESTAT New Delhi

Copy to: DRCA)

Copy to: \_\_\_\_\_

2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001

3. Sh. Dinesh Gaur,  
46, Basant, Nagar,  
PO Vasant Vihar,  
New Delhi- 110057



3/24/11/2017

23/10/17

RTI MATTER

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10-12-98/2017

F. No. R20011/201/2017-Ad.1C(CESTAT)

Government of India  
Ministry of Finance  
Department of Revenue

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New Delhi, 05<sup>th</sup> October, 2017

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi – 66.

**Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.**

Sir,

I am to refer to an RTI application dated 03.10.2017 from Sh. Dinesh Gaur, Delhi received in this office on 04.10.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl: - As above**

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: 2309 5368

DREAS

**RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)**

Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/81195/3	Date of Receipt (प्राप्ति की तारीख) :	03/10/2017
Transferred From (से स्थानांतरित):	Department of Revenue on 04/10/2017 With Reference Number : DOREV/R/2017/81195		
Remarks (टिप्पणी) :	आवेदन सूचना का अधिकार अधिनियम 2005 की धारा 6(3) के अन्तर्गत आवश्यक कार्यवाही के लिए हस्तांतरित की जाती है।		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Dinesh Gaur	Gender (लिंग) :	Male
Address (पता) :	46, Basant Nagar, , PO Vasant Vihar,, New Delhi, Pin:110057		
State (राज्य) :	Delhi	Country (देश) :	India
Phone Number (फोन नंबर) :	+91-9717641046	Mobile Number (मोबाईल नंबर) :	+91-9717641046
Email-ID (ईमेल-आईडी) :	dinesh_gaur2003@rediffmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Above Graduate
Requester Letter Number (निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Personnel & Training) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		

**Information Sought (जानकारी मांगी):** The Under Secretary (Res)  
 Department of Personnel and Training  
 North Block New Delhi

Dear Sir  
 Date : 27th September 2017  
 Sub Application under RTI Act 2005

I am a citizen of India and I wish to seek the following information under RTI Act 2005. Necessary fees as per RTI Act are paid herewith. In case any other charges are required, it may please be informed.

(A) The following information regarding Persons with Disabilities

*Handwritten notes:*  
 u/x  
 So/Ad. 1A)  
 Ad. 1B  
 So/Ad. 1C  
 9/10

*Handwritten signature:* Ms. Hunar / Sh. Pardeep / Sh. Meera

(A) The following information regarding Persons with Disabilities (PWDs) in respect of Government Ministries/Departments may is given Group wise i.e. A, B, C & D respectively from the date on which Persons with Disabilities Act, 1995, came into force and upto March, 2017:

- (1) Total number of posts Group wise i.e. A, B, C and D respectively.
- (2) Total number of posts identified for PWDs Group wise i.e. A B C and D respectively.
- (3) Total PWDs employed on these identified posts Group wise i.e. A, B, C and D respectively.
- (4) Percentage of Identified posts filled by PWDs Group wise i.e. A, B, C and D respectively.
- (5) Percentage of All posts filled by PWDs Group wise i.e. A, B, C and D respectively.

(B) Information regarding Persons with Disabilities (PWDs) in respect of Public Sector Undertakings (PSUs) may be given Group wise i.e. A, B, C and D respectively:

- (1) Total number of posts Group-wise i.e. A, B, C and D respectively in PSUs.
- (2) Total number of posts identified for PWDs Group-wise i.e. A, B, C and D respectively in PSUs.
- (3) Total PWDs employed on these identified posts Group-wise i.e. A, B, C and D respectively in PSUs.
- (4) Percentage of Identified posts filled by PWDs Group-wise i.e. A, B, C and D respectively in PSUs.
- (5) Percentage of All posts filled by PWDs Group-wise i.e. A, B, C and D respectively in PSUs.

It is requested that I may kindly be provided with the above information at an early date.

Thanking you  
Yours faithfully

(Dinesh Gaur)  
46 Basant Nagar PO Vasant Vihar New Delhi 110057

Mob: 9717641046

RTI Details

(PwDs) in respect of Government Ministries/Departments may is given Group wise i.e. A, B, C & D respectively from the date on which Persons with Disabilities Act, 1995, came into force and upto March, 2017:

- (1) Total number of posts Group wise i.e. A, B, C and D respectively.
- (2) Total number of posts identified for PwDs Group wise i.e. A, B, C and D respectively.
- (3) Total PwDs employed on these identified posts Group wise i.e. A, B, C and D respectively.
- (4) Percentage of Identified posts filled by PwDs Group wise i.e. A, B, C and D respectively.
- (5) Percentage of All posts filled by PwDs Group wise i.e. A, B, C and D respectively.

(B) Information regarding Persons with Disabilities (PwDs) in respect of Public Sector Undertakings (PSUs) may be given Group wise i.e. A, B, C and D respectively:

- (1) Total number of posts Group-wise i.e. A, B, C and D respectively in PSUs.
- (2) Total number of posts identified for PwDs Group-wise i.e. A, B, C and D respectively in PSUs.
- (3) Total PwDs employed on these identified posts Group-wise i.e. A, B, C and D respectively in PSUs.
- (4) Percentage of Identified posts filled by PwDs Group-wise i.e. A, B, C and D respectively in PSUs.
- (5) Percentage of All posts filled by PwDs Group-wise i.e. A, B, C and D respectively in PSUs.

It is requested that I may kindly be provided with the above information at an early date.

Thanking you  
Yours faithfully

(Dinesh Gaur)  
46 Basant Nagar PO Vasant Vihar New Delhi 110057

Mob: 9717641046

Original RTI Text (मूल आरटीआई)

The Under Secretary (Res)

Department of Personnel and Training  
North Block New Delhi

Dear Sir

Date : 27th September 2017

Sub Application under RTI Act 2005

I am a citizen of India and I wish to seek the following information under RTI Act 2005. Necessary fees as per RTI Act are paid herewith. In case any other charges are required, it may please be informed.